COURT NO. 22

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Monday The 2nd day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THIS LIST.

(2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE.

(3) AFTER MOTION LIST - WEEKLY LIST WILL BE TAKEN UP.

(4) THE OLD MATTERS MAY NOT BE ADJOURNED AND THEY WILL BE TAKEN UP AT 02:30 PM, IF NOT CALLER EARLIER.

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
1	WP/13841/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Suspension Petition	RAJNISH KUMAR RAI Vs UNION OF INDIA	MALIREDDY GOWTHAM	ADDL ADVOCATE GENERAL PYDI NAGESWARA RAO V VENKATA NAGA RAJU COURT SLIP	GUNTUR
FOR ADMISSION (HABEAS CORPUS - PD)					
2	WP/31875/2026	NOTLA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	THE ADVOCATE GENERAL	VISAKHAPATNAM
3	WP/31876/2026	PANGI KOTAMMA Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	THE ADVOCATE GENERAL	EAST GODAVARI
FOR ADMISSION					
4	LAAS/66/2026 (L.A.O.P/212/2007) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	SRMV KRISHNAM RAJU Vs THE LAND ACQUISITION OFFICER AND SPECIAL DEPUTY COLLECTOR	ERANKI PHANI KUMAR		EAST GODAVARI
ADMISSION (HABEAS CORPUS)					
5	WP/456/2024	DURGA BHAVANI Vs THE STATE OF AP	K GANI REDDY	THE ADVOCATE GENERAL (AP)	EAST GODAVARI
ADMISSION (CHALLENGING VIRES)					
6	WP/6129/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition IA 4/2026 Stay Petition	HINDUPUR STEEL AND ALLOYS PVT LTD Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR ENERGY V R N PRASHANTH VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH (HCJ NOTE - DB-II)	ANANTAPUR
ADMISSION (SERVICE - CAT AND SAT)					
7	WP/45482/2018 IA 1/2018 Suspension Petition IA 1/2026 Leave Petition	THE STATE OF ANDHRA PRADESH Vs ARATIKATLA VINAYA KUMAR	GP FOR SERVICES I (AP) GP FOR SERVICES IV	A V S LAXMI	VIZIANAGARAM
8.1,8.2 along with 8					
8	WP/6529/2025 IA 1/2025 Suspension Petition IA 2/2025 Fix an Early Date IA 1/2026	BANDARU SRINIVASA RAO Vs UNION OF INDIA	K R K V PRASAD	DEPUTY SOLICITOR GENERAL OF INDIA Y N VIVEKANANDA	VISAKHAPATNAM

	Leave Petition				
8.1	WP/12111/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	SMT N. LAXMI NEERAJA Vs UNION OF INDIA	K R K V PRASAD	Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA Y N VIVEKANANDA	VISAKHAPATNAM
8.2	WP/26633/2026 IA 1/2026 Direction Petition	N. LAXMI NEERAJA Vs UNION OF INDIA	K R K V PRASAD		VISAKHAPATNAM
9	WP/5266/2026 IA 1/2026 Stay Petition	MEDASANI DIWAKAR BABU Vs NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION	V SAI KUMAR	D.SUMANTH	GUNTUR
10.1 along with 10					
10	WP/7014/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition	V.P.INDIRA Vs UNION OF INDIA	P VENKATA RAMA SARMA	S S VARMA(SR PANEL COUNSEL CENT GOVT)	ANANTAPUR
10.1	WP/18763/2026 IA 1/2026 Suspension Petition	J. DEEPTHI PRATHYUSHA Vs UNION OF INDIA	P VENKATA RAMA SARMA	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.)	ANANTAPUR
11	WP/11121/2026 IA 1/2026 Direction Petition	A DAYA SAGAR Vs THE UNION OF INDIA	G V SHIVAJI	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) K ARUNA	VISAKHAPATNAM
12	WP/12118/2026	CH RAJASIRI Vs THE UNION OF INDIA	SAI GANGADHAR CHAMARTY	Y N VIVEKANANDA	KRISHNA
13	WP/16466/2026 IA 1/2026 Suspension Petition	N.KATAIAH Vs THE REGISTRAR	NEHEMIAH PERIKE	V NITESH	KRISHNA
14	WP/16952/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	P SURESH Vs UNION OF INDIA	N ASWARTHA NARAYANA	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VISAKHAPATNAM
15	WP/20860/2026 IA 1/2026 Suspension Petition	THE UNION OF INDIA Vs T.SUBBA RAO	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	G TRINADHA RAO T.SAMBASIVA RAO	SPS NELLORE
16	WP/21335/2026 IA 1/2026 Suspension Petition IA 2/2026 Dispense with Petition	CHEEPATI. JEELANI BASHA Vs THE UNION OF INDIA	KHAJA KHUTUBUDDIN SHAIK	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.)	ANANTAPUR
17	WP/22622/2026 IA 1/2026 Suspension Petition	J. EDWARD SIMON Vs UNION OF INDIA	J SUDHEER	T NIRANJAN Deputy Solicitor General of India	SPS NELLORE
18	WP/24444/2026	S.SRINIVAS RAO Vs UNION OF INDIA	NEHEMIAH PERIKE	T NIRANJAN Deputy Solicitor General of India	KRISHNA
19	WP/26225/2026 IA 1/2026 Suspension Petition IA 2/2026 Stay Petition	P U N D HARI KRISHNA Vs UNION OF INDIA	DEVALARAJU ANIL KUMAR	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.)	KRISHNA
20	WP/26719/2026	JODHRAJ BAIRAWA Vs UNION OF INDIA	NEHEMIAH PERIKE	T NIRANJAN Deputy Solicitor General of India EDUKONDALU CHANDU	KRISHNA
21	WP/27620/2026	P AJAY KUMAR Vs	NEHEMIAH PERIKE EDUKONDALU CHANDU	T NIRANJAN Deputy Solicitor General of India	KRISHNA

		UNION OF INDIA			
22	WP/28225/2026 IA 1/2026 Suspension Petition	UNION OF INDIA Vs B V RAMANA MURTHY	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	EDUKONDALU CHANDU	KRISHNA

ADMISSION (SERVICE MATTERS)

23	WA/846/2023 (WP/22084/2015) IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	DAV CENTENARY PUBLIC SCHOOL Vs N HANUMANTHA RAO	K SARVA BHOUMA RAO	HARINADH NIDAMANURI KIRAN KUMAR VADLAMUDI GP FOR SERVICES III (HCJ NOTE - DB-II)	VISAKHAPATNAM
24	WA/1002/2026 (WP/29753/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Suspension Petition	DUNDI SUBBA REDDY Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I (HCJ NOTE - DB-II)	GUNTUR
25	WA/1017/2026 (WP/11298/2026) IA 1/2026 Condone Delay Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M S CHANDRA SEKHARA RAO	GP FOR SERVICES II	RAVI CHANDRA BANDLAMUDI GP FOR SERVICES I (HCJ NOTE - DB-II)	GUNTUR
26	WA/1025/2026 (WP/22950/2025) IA 1/2026 Direction Petition	KUMARI A VARSHA Vs THE STATE OF ANDHRA PRADESH	MUNAKALA VENKATA RAMANA	GP FOR SERVICES III (HCJ NOTE - DB-II)	CHITTOOR
27	WA/1045/2026 (WP/399/2026) IA 1/2026 Suspension Petition	SRI KRISHNADEVARAYA UNIVERSITY Vs B JESSIE	ADDL ADVOCATE GENERAL	LALAM SYAMANTHA GP FOR SERVICES III GP FOR SERVICES I (HCJ NOTE - DB-II)	GUNTUR
28	WA/1056/2026 (WP/25460/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	SRI KRISHNADEVARAYA UNIVERSITY Vs S SIVARAMA KRISHNA	O UDAYA KUMAR SC For S K UNIVERSITY	M SRIKANTH GP FOR SERVICES III (HCJ NOTE - DB-II)	ANANTAPUR
29	WA/1081/2026 (WP/22617/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	P SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II V V SATISH (HCJ NOTE - DB-II)	PRAKASAM
30	WA/1093/2026 (WP/16298/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	BANAVATHU RAVI NAIK Vs THE STATE OF ANDHRA PRADESH	R ANNAPURNA	GP FOR SERVICES II V V SATISH (HCJ NOTE - DB-II)	GUNTUR
31	WA/1094/2026 (WP/12380/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	VADITHE LINGA NAIK Vs THE STATE OF ANDHRA PRADESH	R ANNAPURNA	GP FOR SERVICES II V V SATISH (SC for APEPDCL) V V SATISH (HCJ NOTE - DB-II)	GUNTUR
32	WA/1123/2026 (WP/35443/2026) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	VELAMALA RAMESH NAIDU Vs THE STATE OF AP	R ANNAPURNA	GP FOR SERVICES III GP FOR SERVICES IV GP FOR SERVICES II (HCJ NOTE - DB-II)	KRISHNA

ADMISSION - LEGAL SERVICE AUTHORITY

33	WP/9482/2025 IA 1/2025 Stay Petition IA 3/2025 Vacate Stay Petition	T V K SIVA KUMAR Vs THE STATE LEGAL SERVICES AUTHORITY	P N MURTHY	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) S SYAMSUNDER RAO	WEST GODAVARI

34	WP/11235/2026 IA 1/2026 Suspension Petition	D.GANGUIAMMA Vs D.PAPULAMMA	JITENDRA KANYALUR		CHITTOOR
35	WP/18756/2026 IA 1/2026 Suspension Petition	THOTA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR HOME	KRISHNA
36	WP/24313/2026 IA 1/2026 Suspension Petition	UNION BANK OF INDIA Vs THE PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES	RANGA SURYA PRAKASH RAO KOLA	NAQEEB AHMED R1 UNSERVED,(AS PER ROSTER)	KRISHNA
37	WP/28287/2026 IA 1/2026 Suspension Petition	DUDEKULA KASAIAH Vs VENNAM SAMBASIVA RAO	PILLA RAVI		KRISHNA
38	WP/30505/2026 IA 1/2026 Stay Petition	BHUKKHA ADILAKSHMI Vs THE SECRETARY	PERLA NOOKARAJU	V N CHAKRAPANI	GUNTUR

ADMISSION(WA-Revenue, Stamps Registrations Land Acquisition)

39	WA/820/2025 (WP/14932/2024) IA 1/2025 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Implead Petition	SRI KRISHNAIAH @ KOLAR KRISHNAPPA Vs SMT.C.KAMAKSHMI	D KODANDARAMI REDDY	BASHA SHAIK S.SYAM SUNDER RAO SC cum Spl P.P. For ACB GP FOR REVENUE	CHITTOOR
40	WA/1033/2025 (WP/18151/2012) IA 2/2025 Suspension Petition	GOVT. OF ANDHRA PRADESH Vs PARINGI SUBRAMANYAM	GP FOR LAND ACQUISITION	V VINOD K REDDY	CHITTOOR
41	WA/314/2026 (WP/14961/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition IA 4/2026 Direction Petition	THE STATE OF ANDHRA PRADESH Vs VAKACHERLA NARAYANA RAO	GP FOR LAND ACQUISITION	K VENUGOPAL REDDY	YSR KADAPA
42	WA/540/2026 (WP/8772/2026) IA 1/2026 Stay Petition	KILAPARTHY RAMESH Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR REVENUE	VIZIANAGARAM

43.1,43.2 along with 43

43	WA/1153/2026 (WP/19093/2022) IA 1/2026 Suspension Petition	INDUKURI SATYANARAYANA RAJU Vs T V SAI KUMAR	V V RAVI PRASAD	P SRI RAM K SATYANARAYANA MURTHY GP FOR REVENUE	VISAKHAPATNAM
43.1	WA/1154/2026 (WP/19093/2022) IA 1/2026 Leave Petition IA 2/2026 Dispense with Petition IA 3/2026 Condone Delay Petition IA 4/2026 Suspension Petition	JASTI VIJAYA SHANKAR Vs T.V.SAI KUMAR	N ASHWANI KUMAR	P SRI RAM K SATYANARAYANA MURTHY V V RAVI PRASAD GP FOR REVENUE	VISAKHAPATNAM
43.2	WA/1155/2026 (WP/22357/2026) IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	JASTI VIJAY SHANKAR Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR REVENUE	VISAKHAPATNAM

ADMISSION

44	CC/1124/2017 (WP/3690/2017) IA 1/2022 Implead Petition	J.MURALI SPSR NELLORE DIST. Vs J. SYAMALA RAO I.A.S.	V S K RAMA RAO	. RAMALINGESWARA RAO KOCHARLA KOTA N ASWARTHA NARAYANA	SPS NELLORE

	IA 1/2026 Implead Petition	KRISHNA DIST.		IA NO:1/2026 NOTICE ORDER DATED 18/08/2026 R 3 NOTICE SENT THROUGH THE SPEED POST ON 25/08/2026 IS NOT YET RETURNED	

INTERLOCUTORY (SERVICE - CAT AND SAT)

45	WP/12153/2014 IA 1/2018 Vacate Stay Petition	GOVT. OF A.P. REP BY ITS SPECIAL CHIEF SECRETARY Vs P. RAMESH S/O P.RAMA MOHANA RAO	GP FOR SERVICES I	A V S LAXMI	SRIKAKULAM
46	WP/11936/2026 IA 1/2026 Direction Petition	N SURESH Vs THE UNION OF INDIA	A RAJENDRA BABU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	YSR KADAPA

FINAL HEARING (SERVICE - CAT AND SAT)

47.1,47.2,47.3 along with 47

47	WP/32219/2018 IA 1/2023 Leave Petition	S. APPA RAO Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM
47.1	WP/32323/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition	R. SIVA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	GUNTUR
47.2	WP/32840/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	G. VAGALAYYA Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM
47.3	WP(AT)/1934/2021	R APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR SERVICES I	VISAKHAPATNAM

FINAL HEARING

48	WP/14575/2010	ZUARI CEMENTS LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR REVENUE (HCJ NOTE - DB-II)	YSR KADAPA

FOR HEARING

49	CA/6/2018 IA 1/2018 Suspension Petition IA 3/2026 Leave Petition	D.YESUNADHU Vs SHANKRAIAH	VENKATA RAMA RAO KOTA SC FOR APSPDCL	PEETA RAMAN KALEPU YASHWANTH Dr KRISHNA PRASANNA VIATLA V V SATISH	YSR KADAPA

OLD MATTERS

50	WP/28525/2007 IA 1/2007(WPMP 37267/2007) Suspension Petition	THE COMMISSIONER OF EMPLOYMENT AND TRAINING Vs T. VENKATA NARAYANA SR.ASST. GOVERNMENT I.T.I.	GP FOR SERVICES III		CHITTOOR
51	LAAS/474/2008 (OP/17/2006) IA 3/2008(LAASMP 1134/2008) Addl. Evidence Petition IA 1/2010(LAASMP 2349/2010) Direction Petition	PENUMATSA SUDHA MADHAVI Vs ALLU KACHERI NAIDU	K A NARASIMHAM	T NAGARJUNA REDDY	VISAKHAPATNAM
52	LAAS/575/2008 (OP/30/2004)	KAMBAMPATI KASI Vs THE LAND ACQUISITION OFFICER & REVENUE DIVISIONAL OFFICER	ELEVATED AS JUDGE	GP FOR APPEALS	EAST GODAVARI
53	WP/39986/2014 IA 1/2014(WPMP	NELLIMARLA JUTE MILLS COMPANY LTD.	CKR ASSOCIATES	GP-MUNCIPAL ADMN AND URBAN DEV(AP)	VIZIANAGARAM

50133/2014) Stay Petition IA 2/2014(WPMP 216850/2014)	Vs STATE OF A.P.	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES ELEVATED AS JUDGE (HCJ NOTE - DB-II)

COURT NO. 22

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

To be Heard on Monday The 2nd day of November 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
54	SA/761/2026 (AS/3/2024)	HARIMANIKYAM DADAJI AILAS HASSAJI RAO Vs OLLI MADHUSUDHANA RAO	SUBBA RAO KORRAPATI		KRISHNA
55	SA/765/2026 (AS/51/2025)	GARIKIPATI KANNARAO Vs DASARI SUBBARAO	SAI GANGADHAR CHAMARTY		KRISHNA
56	SA/794/2026 (AS/292/2017) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PALAKETI NAGENDRAMMA Vs ARETI MANGAPATHI	SRINIVASA RAO NARRA		KRISHNA
57	SA/837/2026 (AS/55/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF IA 3/2026 Stay Petition	KAMPA JYOTHI Vs THOTA RAMA KRISHNA	KATTA SUDHAKAR		KRISHNA
58	SA/838/2026 (AS/54/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF IA 3/2026 Stay Petition	KAMPA JYOTHI Vs LALAM SIVA PRASAD	KATTA SUDHAKAR		KRISHNA
59	SA/870/2026 (AS/25/2024) IA 1/2026 Condone Delay in Rep	YARAMASA NARASIMHA RAO Vs GOGINENI GURAVAIAH	SREENIVASA RAO VELIVELA		KRISHNA
60	CRP/2181/2026 (OS/11/2025) IA 1/2026 Stay Petition	SUNKARA NAGAMANI Vs DONDAPATI GHANTAIAH	NARASIMHA RAO M R L		KRISHNA
61	CRP/3109/2026	GUDELA SHANKARA RAO Vs SHAIK SHAHINSHA	KONDIPARTHI V RATNAKAR		KRISHNA
62	CRP/3120/2026	KANCHERLA SAI LAKSHMI Vs THOTTEMPUDI VENKATA BHASKARA RAO	GHANTASALA UDAYA BHASKAR		KRISHNA
63	CRP/3122/2026 (IA/1005/2025) IA 1/2026 Suspension Petition	RAM MOHAN ENTERPRISES Vs HEMALATHA	KUKKALA RAVI TEJA		KRISHNA
ADMISSION					
64.1 along with 64					
64	CRP/1416/2026 (EP/4/2023) IA 1/2026 Injunction Petition	ADUSUMILLI SIVARAMA KRISHNA Vs MOVVA NIROSHA	P S P SURESH KUMAR	SR-Unserved (no such person) as per postal endorsement. Memo proof of service filed vide usr.no.78016 of 26.	KRISHNA

64.1	CRP/1423/2026 (EP/4/2023) IA 1/2026 Injunction Petition	ADUSUMILLI SIVARAMA KRISHNA Vs MOVVA NIROSHA	P S P SURESH KUMAR		KRISHNA
65	CRP/1445/2026 (OS/163/2010) IA 1/2026 Stay Petition	KONERU KAMALA KUMAR Vs POTINENI SITA RATNA KUMARI	P S P SURESH KUMAR	N V MOHANA RAO	KRISHNA
66	CRP/2154/2026 (OS/198/2012) IA 1/2026 Stay Petition	KURADA VENKATA SUBRAMANYESWARA RAO Vs KURADA KAMESWARA ANJANEYA SESHA SARMA	BALA KRISHNA SASTRY		KRISHNA
67	CRP/2160/2026 (H.M.O.P/242/2022) IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	YERRA PANDURANGA RAO Vs MUDDINENI POOJITHA ALIAS YERRA POOJITHA	AKULA VAMSI KRISHNA		KRISHNA
68	CRP/2217/2026 (OS/90/2016) IA 1/2026 Stay Petition	YENUBARA SAMRAJYAM Vs PADAVALA VENKANNA	KUNTAMUKKALA SAI SREE SANJAY		KRISHNA
69	CRP/2236/2026 (OS/28/2021) IA 1/2026 Stay Petition	BASU SIVA PRASAD Vs CHEBROLU RAMBABU	B NANCHARAIAH NAIDU		KRISHNA
70	CRP/2237/2026 (OS/83/2000) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	PERUMALLA NANCHARAIAH Vs NAIDU SATYANARAYANA	NARASIMHA RAO GUDISEVA		KRISHNA
71	CRP/2330/2026 IA 1/2026 Stay Petition	JANET MALINI TYAGARAJ Vs ATLURI VANI	V V RAVI PRASAD	KIRAN KUMAR VADLAMUDI	KRISHNA
72	CRP/2479/2026 (IA/739/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	SAMUDRALA EMBARA CHARI Vs SIKHAKOLLI BANGARU	A V S RAMA KRISHNA	Y SUBRAHMANYAM	KRISHNA
73	CC/2915/2026 (WP/4198/2015)	MARINENI LAKSHMI Vs G SAI PRASAD IAS	J SUDHEER	RAMA RAO KOCHIRI R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPUR AND SPEED POST ARE NOT YET RETURNED.	ANANTAPUR

INTERLOCUTORY

74	WP/37221/2014 IA 1/2015(WPMP 54848/2015)-Implead Petition IA 2/2015(WVMP 234615/2015)-Vacate Stay Petition IA 1/2016(WPMP 1227/2016)-Fix an Early Date IA 2/2016(WVMP 3146/2016)-Vacate Stay Petition IA 1/2025-L R Petition IA 2/2025-Set Aside Petition	VALLEPU LAKSHMIPRASAD Vs THE STATE OF ANDHRA PRADESH REVENUE DEPARTMENT	B SOMASEKHAR	GP FOR REVENUE (AP) N SIVA REDDY(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL)	GUNTUR